

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**E.P. NO. 8 OF 2016 & IA NO. 563 OF 2016
IN O.P. NO. 01 OF 2011**

Dated: 2nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr Vikash Singh, Sr.Adv.
Mr. Sakya Singha Choudhary
Mr. Anand K. Srivastava
Mr. Anurag Bansal

Counsel for the Respondent(s)

:

ORDER

Issue notice to the respondent returnable on 15.11.2016. Dasti, in addition, is permitted.

List the matter on **15.11.2016.**

(I.J. Kapoor)
Technical Member
mk/pr

(Justice Ranjana P. Desai)
Chairperson